



सत्यमेव जयते

सुधीर गुप्ता

SUDHIR GUPTA

सचिव/Secretary

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,

(पुराना मिनटो रोड) नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

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D.O. No.103-5/2012-NSL-II (Vol.II)

Dated: 29th August 2014

Dear *Sh. Garg,*

The DoT through its letter No.L-14035/19/2010-BWA dated 26th November 2012 had requested TRAI to furnish its recommendations for "Allocation and pricing of Microwave Access (MWA) and Microwave Backbone (MWB) RF carriers" in terms of Clause 11 (1)(a) of TRAI Act, 1997 as amended.

2. In response, TRAI sought certain additional information and clarifications from DoT. The requisite information was furnished by DoT in June 2013 and August 2014.

3. After receiving the information provided by the DoT in June 2013, TRAI had initiated consultation process by circulating a Consultation Paper on the subject on 28th March 2014. An Open House Discussion (OHD) on the issue was held on 19th June 2014.

4. Based on the comments of stakeholders, in-house analysis & research and the information provided by the DoT, the Authority has finalised its recommendation on "**Allocation and pricing of Microwave Access (MWA) and Microwave Backbone (MWB) RF carriers**". The same is enclosed herewith.

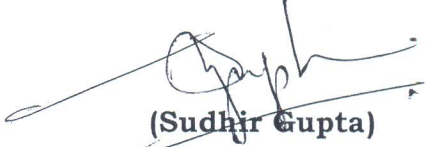
5. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.traigov.in

This letter issues with approval of the Authority.

with Regards,

Encl: as above

Yours sincerely,


(Sudhir Gupta)

Shri Rakesh Garg,
Secretary,
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Sanchar Bhawan, Ashoka Road,
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